## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A. No. 16/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2016

NAME OF THE PARTIES: M/s. Integrated Master Securities Pvt. Ltd.

V/s.

M/s. Satish Chand Goyal

SECTION OF THE COMPANIES ACT: 58-59 of the Companies Act, 1956.

S. No.

SIGNATURE

Nipastal Advocale for petitiones

## Order Co. Appeal No. 16/58-59/CLB/MB/MAH/2015

Petitioner Counsel reported that rejoinder has been filed, since the Respondent is not present today, list this matter for hearing on 4.1.2017.

sd/-

B.S.V. PRAKASHKUMAR' Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)